

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 121**  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi ..... Applicant/petitioner  
Vs.  
Praveer Construction Pvt. Ltd. .... Respondent

**Under Section 7 of (IBC)**

**Order delivered on 02.07.2019**

**CORAM:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant: Mr. Rakesh Kumar, Ms. Chetna Bisht, Mr. Aashish  
Khattar, Advs. for RP  
  
Mr. Pulkit Deora, Ms. Sylvine Sarmah, Advs.

**ORDER**

On account of stay order granted by Hon'ble the Supreme Court  
in respect of the Corporate Debtor, the proceedings have been stayed  
before this Tribunal.

List on 06.08.2019.

*Sd/-*  
**(M.M.KUMAR)**  
**PRESIDENT**

*Sd/-*  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**